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Title: Need for introduction of the Inner Line Permit System in Manipur.

DR. THOKCHOM MEINYA (INNER MANIPUR): Mr. Chairman, Sir, I rise to raise an urgent matter of public importance.

There has been a consistent demand for introduction of Inner Line Permit System in the North-Eastern States of India, Manipur in particular.

On July 12, 2012, the State Cabinet resolved to urge the Government of India to extend the provisions of the Bengal Eastern Frontier Regulations, 1873 to the State of Manipur. On 13<sup>th</sup> July, 2012, in consonance with the public demand, the State Assembly unanimously passed a Private Member's Resolution which read:

"That the Manipur Legislative Assembly passes a Resolution to extend and adopt the Bengal Eastern Frontier Regulations, 1873, with necessary changes in the point of details to the State of Manipur and to urge the Government of India to comply with the same."

In this connection, I seek the indulgence of this august House to the fact that the Inner Line Permit System, indeed, did actually exist in the State, the erstwhile Manipur Kingdom. Manipur lost her independence to the British in 1891. At that point of time, Manipur did have a Permit System for entry into and exit from Manipur, that is, Inner Line Permit System. On 14<sup>th</sup> August, 1947, when British paramountcy lapsed, Manipur automatically regained her independence. Manipur did have a written Constitution and an elected National Assembly. The State remained a Monarchy till October 15, 1949, and Manipur got merged into Union of India. On 26<sup>th</sup> February, 1948, through the Council, that is, a Cabinet Resolution of the then Government approved the retention of that Permit System in the State of Manipur. On November 18, 1950, the then Chief Commissioner of Manipur abolished the Permit System. What a tragic incident!

Now, the people of Manipur want the reintroduction of the Inner Line Permit System in the State to stop the influx of the illegal migrants.

Sir, I strongly urge upon the Union Government and the Home Ministry in particular to immediately look into the matter of introducing Inner Line Permit System in the State of Manipur.